Annexure - 3

Name of the corporate debtor: M/s A P STEEL RE ROLLING MILL LIMITED; Date of commencement of CIRP: 02/05/2024; List of creditors as on: 25/06/2024 List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of	Amount		
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	related	% voting share in CoC	continge nt	may be	of claim not admitted	Amount of claim under	Remarks, if any
1	The Federal Bank Ltd	15.05.2024	113,700,538.36	113,700,538.36	Secured Creditors	Note 1	113,700,538.36	No	100.00%	Nil	Nil	1	I	Nil
	Total		113,700,538.36	113,700,538.36										

Note

- 1. All the piece and parcel of the industrial land measuring 2 Acres 82.5 Cent together with building existing and/or to be constructed and all other improvements thereon comprised in Sy no. 822, 852, of Pudussery Central Village, Palakkad Taluk, Palakkad District, Kerala State, bounded on East: vacant plot of development area and land allotted to concept steel, West: Development plot road, North: Vacant land of development plot and South: Land allotted to M/s Indo Tech Electrical Company. (Property in the name of M/s AP Steel Re Rolling Mill Ltd, having its registered Office at VIII/635, Phase I, New Industrial Development Area, Menonpara Road, Kanjikode P O, Palakkad Kerala -678621).
- 2. All the piece and parcel of the industrial land measuring one acre together with building existing and/or to be constructed and all other improvements thereon comprised in field no. 1/822, 4/852, of Pudussery Central Village, Palakkad Taluk, Palakkad District, Kerala State, bounded on East: Development area road, West: Land allotted to M/s A P steel Re Rolling Mill Ltd, North: Land allotted to M/s Palakkad Chlorite Pvt Ltd and South: Land allotted to Vijayalakshmi. (Property in the name of M/s AP Steel Re Rolling Mill Ltd, having its registered Office at VIII/635, Phase I, New Industrial Development Area, Menonpara Road, Kanjikode P O, Palakkad Kerala -678621).

 3. Hypothecation of stock of stored at premises / godown/elsewhere, stock procured under LC, Receivables out of sale of such stock/ and hypothecation of Book debts Rs.8,00,00,000/-
- 4. Other properties mentioned in the claim form are in the name of individuals